

**Training centres under SC sub-plan**

395. SHRI JESUDASU SEELAM: Will the PRIME MINISTER be pleased to state:

(a) whether Planning Commission's General Guidelines for implementation of Scheduled Caste Sub-Plan included the setting up of training centres for training of unemployed SC/ST youth;

(b) the number of training centres that have been constructed/started in the last three years to create employment opportunities for the unemployed SC/ST youth; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) Yes Sir, the Planning Commission issued Guidelines and Additional Guidelines to the States on 31st October, 2005 and 28th December, 2005 and to Central Ministries/Departments on 13th December, 2006 which *inter-alia* recommended setting up of training centres for training of unemployed SC/ST youth;

(b) and (c) Information is being collected.

**Fund to Jharkhand from Twelfth Finance Commission**

396. SHRI PARIMAL NATHWANI: Will the PRIME MINISTER be pleased to state:

(a) the quantum of fund that is released so far to Jharkhand from Twelfth Finance Commission Fund;

(b) whether there is any new release of fund due to Jharkhand;

(c) if so, the amount thereof and by when it would be released; and

(d) whether the State has submitted the Utilization Report of any such fund released earlier?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) The award period of the 12th Finance Commission (TFC) was from 1.4.2005 to 31.3.2010. An amount of Rs. 1864.47 crore has been released to the State of Jharkhand on account of TFC award upto 31.3.2010.

(b) and (c) The award period of the 13th Finance Commission (FC-XIII) has commenced from 1.4.2010 and is upto 31.3.2015. Annual releases for various purposes are linked to compliance with guidelines and specified parameters. Guidelines framed for implementation of recommendations of FC-XIII are available on the website of Ministry of Finance: <http://finmin.nic.in>. The annual allocations for 2010-11 and 2011-12 are Rs.721.22 crore and Rs. 1384.29 crore respectively, and Rs.666.36 crore and Rs. 18.93 crore, respectively have been released upto 18.11.2011 in line with the guidelines.